

TO BE PUBLISHED IN PART II, SECTION 3, SUB-SECTION (11) OF THE
GAZETTE OF INDIA, EXTRAORDINARY

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)

NEW DELHI: DATED THE 9th OCTOBER, 1975.

NOTIFICATION
(INCOME-TAX & WEALTH-TAX)

NO. 1130 (P.NO.178/64/75-IT(AI): In exercise of the powers conferred by clause (11) of Sub-section (1) of Section 80L of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 6% 10 Years Bonds 1985 - Second Series - issued by the Industrial Reconstruction Corporation of India Ltd. between the 1 August 1975 and the 31 March 1977 for the purposes of the said clause.


(C. C. GANAPATHY)

ADDITIONAL SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(RES)/(M&PR)/(INV), New Delhi.
3. Director of CRM Services (Income-tax) 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Dts. of Inspection (RS&P) New Delhi (5 copies).
7. Director of Training, IRS (Direct Taxes) Staff College, Nagpur (5 copies).
8. Shri P.H. Ramchandani, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs).


(C. C. GANAPATHY)

ADDITIONAL SECRETARY TO THE GOVERNMENT OF INDIA